

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR ANIL LAXMAN PANSARE

Civil Appeal No(s). 11823/2018

M/S. KISAN SAHAKARI CHINI MILLS LTD.

Appellant(s)

VERSUS

COMMISSIONER OF INCOME TAX AND ANR.

Respondent(s)

Date : 11-03-2019 This appeal was called on for hearing today.

For Appellant(s) Mr. Udit Naresh, Adv.
Ms. Kavita Jha, AORFor Respondent(s) Mr. Prashant Singh, Adv.
Mrs. Anil Katiyar, AORUPON hearing the counsel the Court made the following
O R D E R

Respondent nos. 1 and 2 are duly represented.

As a last opportunity, ld. Counsel for the appellant is granted four weeks' time to file affidavit of valuation and ad valorem court fee.

List again on 24.04.2019.

ANIL LAXMAN PANSARE
Registrar